GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 339 TO BE ANSWERED ON 22ND JULY, 2021

INTRODUCTION OF 5G SERVICES IN THE COUNTRY

339 Shri Sambhaji Chhatrapati:

Will the Minister of Communications be pleased to state:

- (a) whether the delay in the introduction of 5G services is likely to cost badly to the country as was experienced in case of 2G,3G & 4G services;
- (b) if so, the reasons for delay in the introduction of next-generation technology which has already been introduced in many countries;
- (c) whether the proposals from the telecom industry for trials had been submitted in January 2021 itself, but the required guidelines are yet to be finalized by Government; and
- (d) if so, by when the guidelines for trials of 5G would be firmed up and notified to start the trials?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (d) The Department of Telecommunications (DoT) has already granted permissions to Telecom Service Providers (TSPs) namely M/s Bharti Airtel Ltd., M/s Reliance JioInfocomm Ltd., M/s Vodafone Idea Ltd. on 27th May 2021 and M/s Mahanagar Telephone Nigam Limited on 23rd June 2021 for conducting 5G Technology trials with a validity period of 6 months.
